

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.05**

**TP NO. 01/433/434/439/GB/2022**

**(CP NO. 08/2013)**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):                   Hearing through  
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023**

In the matter of:

M/s. Walchandnagar Industries Limited  
Versus  
M/s. Green Valley Industries Limited & Anr.

Section: Under Sections 433,434 & 439 the Companies Act, 1956.

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. V. KALRA	Advocate	Petitioner	Present in Video
2.	MR. RISHAV BANERJEE	Advocate	R-1	Conference
3.	MR. V. JHUNJHUNWALA	Advocate	R-1	
4.	MR. S. MANOT	Advocate	R-1	

**ORDER**

**Date of Order: 19.01.2023**

This matter is taken up through Video Conferencing. Heard the learned Counsels appearing on behalf of Petitioner and the Respondent No.1. When the matter is called on, no one appears on behalf of the Respondent No.2. The learned Counsel for R1 submits that the Petition filed by the Petitioner is found to be not in proper Form and his petition needs to be rejected. The Petitioner requested some time to rectify the Petition. Two weeks' time is given to the Petitioner for rectification and copy of the same is to be given to the Respondents. Respondent is to file reply, if any, within a week on receipt of the same with a copy to the Petitioner. The Petitioner is also directed to intimate the next date of hearing to the Respondent No.2 enclosing a copy of today's order.

2. The Respondent No.2 is directed to file reply within fifteen days with a copy to the Petitioner. The Petitioner may file rejoinder, if any, within Seven days thereafter with a copy to the Respondents. Matter is adjourned.

3. **List the matter on 23.02.2023 for hearing.**

**Sd/-**

**(Prasanta Kumar Mohanty)**  
**Member (Technical)**

*/D-19.01.2023/*

**Sd/-**

**(Deep Chandra Joshi)**  
**Member (Judicial)**